

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.2351
TO BE ANSWERED ON 6TH DECEMBER, 2016**

REGULATING MARKETING OF FORTIFIED FOOD ITEMS

2351. SHRI DILIP KUMAR TIRKEY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether there are no fortification standards in place for packaged food items in the Country;
- (b) whether it is a fact that fortified food items are openly being sold and marketed in the Country; and
- (c) if so, the steps being taken by Government to regulate the same?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (c): The Food Safety and Standards Authority of India has recently operationalised comprehensive regulations on Food Fortification. The Food Safety and Standards (Fortification of Foods) Regulations, 2016 provide standards for fortification of food items namely Rice, Wheat Flour, Maida, Milk, Salt and Oil. Salt fortified with Iodine, fortified Atta, fortified maida, Iron fortified common salt, double fortified salt, Natural Mineral Water fortified with CO₂, are on sale in the country. With the operationalisation of these regulations, all such foods when fortified, will need to conform to the specified standards.

.....